

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 2047/97

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New Delhi this the 31st day of August, 2000

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mr. Govindan S. Tampi, Member (A)

Shri Ajay Kumar Singh,
S/o Shri M.B. Singh,
Commandant General, Home Guards,
Delhi Administration, Nishkam Sewa Bhawan,
Raja Garden, New Delhi.Applicant

(By Advocate: Shri S.K. Gupta)

Versus

Union of India through

1. The Secretary,
Ministry of Home Affairs,
Government of India,
North Block, New Delhi.
2. The Chief Secretary,
Government of Goa,
Panji, Goa.
3. The Chief Secretary,
Government of National Territory of Delhi,
5, Alipur Road, Delhi.
4. Shri T.R. Kakkar,
Commissioner of Police,
Delhi Police H.Q.,
I.P. State, New Delhi.Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

By Mr. Justice V. Rajagopala Reddy, VC (J)

It is stated by the learned counsel for the applicant that he has no instructions from his client in this matter. The OA is, therefore, dismissed. No costs.

cc.

(Govindan S. Tampi)
Member (A)

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)